

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 188/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

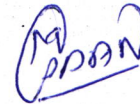
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Varad Vinayak Textiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

13	Chandrakant Mahadeshwar and Madam Gupta		
----	--	--	--



ORDER

C.S.P. No. 181 to 189/230-232/NCLT/MB/MAH/2017

Petition admitted, vide separate Orders. List this matter for hearing on
12.04.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)